

(c) the measures being taken to see that the students selected under PMSSS are given admission in DU colleges during 2015?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The University Grants Commission (UGC) had written to all Universities/Institutions/Colleges in India under section 2 (f) and 12 (B) of UGC Act, 1956 for creating 2 seats under supernumerary quota for students from Jammu and Kashmir under the Special Scholarship Scheme for Jammu and Kashmir. The entire scheme was required to be implemented through centralized counseling process conducted by All India Council for Technical Education (AICTE). 47 students were allotted colleges under University of Delhi through centralized counseling by AICTE.

As per the admission schedule of the University of Delhi, the last date for admission to the undergraduate courses for the academic session 2014-2015 was 31st July, 2014, whereas these students from Jammu and Kashmir sought admission under the Special Scholarship Scheme for Jammu and Kashmir in the colleges in September, 2014, when the process of admission was already over. Therefore, these students could not be admitted in the University colleges in the academic session 2014-15.

(c) The University of Delhi has reported that the Special Scholarship Scheme will be implemented in various colleges of the University with effect from the academic year 2015-16.

Vacancies in Navodaya Vidyalayas

*113. SHRI D.P. TRIPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teaching posts are lying vacant in Navodaya Vidyalayas across the country; and

(b) if so, the number of such vacancies in the country and in Maharashtra?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBINIRANI): (a) and (b) The sanctioned strength and vacancy position in the various categories of teaching staff in the Navodaya Vidyalayas across the country is as under:-

Category of Teachers	Sanctioned	In position	Vacant
Principals	587	493	94 (2)
Vice-Principals	443	391	52 (1)
PGTs	4570	3430	1140 (78)
TGTs	5265	4439	826 (26)
Misc-Teachers	3082	2772	310 (10)
TOTAL	13947	11525	2422 (117)

Note: Figures in brackets indicate the vacancies in the State of Maharashtra.

Allocation of power to States

†*114. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of POWER be pleased to state:

- whether power is allocated on priority to the State from the power plants which are installed in that State;
- if so, the details thereof and the guidelines set for such power distribution;
- whether Government proposes to set up a separate power corridor particularly for Uttar Pradesh in view of the present power crisis in the State; and
- if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) The details of norms/guidelines for the allocation of power from Central Generating Stations to States/Union Territories (UTs) are given in Statement-I (*See* below).

(c) and (d) Planning of transmission corridors is done keeping in view the requirement for evacuating power to a State or a Region from different generating stations in an integrated manner. The inter-regional corridors under construction through which power evacuation for Uttar Pradesh will be facilitated are given in Statement-II.

† Original notice of the question was received in Hindi.